

Name of the Corporate Debtor- Kohinoor Ginning and Pressing Pvt Ltd In Liquidation
Date of commencement of Liquidation: 02-05-2024
List of Creditors as on: 28-11-2024

Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party	%ge of voting share in COC	Amount of contingent Claim	Amount of any mututal dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim									
1	Income Tax Department	21-12-2023 (Claim received during CIRP)	2,21,53,379.00	2,21,53,379.00	Gov. Claim	No	No	No	6.11%	-	-	-	-	Income Tax submitted its claim in the CIRP period on 21.12.2023. However, despite various reminders no claim was submitted by the Income Tax Department during the Liquidation period. Therefore, the claim of Rs. 2,21,53,379/-(Rupees Two Crore Twenty One Lakh Fifty Three Thousand Three Hundred Seventy Nine Only) as submitted by Income Tax Department during the CIRP period on 21.12.2023, has been deemed to be submitted u/s 38 of the Insolvency and Bankruptcy Code, 2016 during the Liquidation period in accordance with Regulation 12(2)(c) of the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2016
			2,21,53,379.00	2,21,53,379.00					6.11%	-	-	-	-	